

- (iv) The Export (Quality Control and Inspection) Act, 1963.

Voluntary Quality Control is exercised through the following legislations :

(i) Agriculture Produce Grading and Marketing Act; and

(ii) Indian Standards Institution Certification Marks Act.

The Government had at one time considered the question of introducing a separate comprehensive legislation for quality control of goods meant for internal consumption. However, considering the complexities involved, the large number of products and the varying situations from area to area, it was not considered feasible to have any Central Order in this respect.

Amendment of Constitution to take away Property Right

162. SHRI B. K. DASCHOWDHURY :
SHRI S. M. KRISHNA :

Will the MINISTER OF LAW AND JUSTICE (VIDHI AUR NYAYA) MANTRI be pleased to state :

(a) whether any proposal to amend the Constitution to take away the property right from the Fundamental Rights is under consideration of Government ; and

(b) if so, by what time the decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE VIDHI AUR NYAYA MANTRALAYA MEN RAJYA MANTRI (SHRI NITIRAJ SINGH CHAUDHARY) : (a) No, Sir.

(b) Does not arise.

Increase in incidents of breaking and looting of wagons around Calcutta, Howrah and Assansol

163. SHRI CHANDRAPPAN : Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether incidents of breaking and looting of wagons are increasing in and around Calcutta, Howrah and Assansol Zone ;

(b) if so, the reasons thereof ;

(c) the number of such cases during 1968, 1969, 1970 and 1971 so far and the total compensation paid by the Railways on this account ;

(d) the steps Government have taken and propose to take to check such incidents ; and

(e) the results thereof ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a), (b), (c) & (e). The information is being collected and will be laid on the Table of the Sabha.

(d) A statement is attached.

Statement

Steps taken to check breaking and looting of wagons :

(i) In order to avoid tampering with the consignments loaded in wagons, they are sealed, rivetted, padlocked or E.P. Locked and provided with dunnage (in consignments susceptible to bleeding) ;

(ii) In order to localise thefts, seal checking is done at every checking point ;

(iii) Yards and goods sheds etc, are watched round the clock by the R.P.F. ;

(iv) Trains carrying valuable commodities are escorted by the R.P.F. ;

(v) Vulnerable sectors, yards/spots are patrolled by the R.P.F. with or without arms or by R.P.F. Dog Squads ;